



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,11th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 9**

**[DIVISION BENCH-II]**

| Sr.No. Case Number                       | Main Parties  | Petitioner Advocate                 | Respondent Advocate                                     |
|--|---|-------------------------------------|---|
| <b>MOTION</b>                            |   |                                     |   |
| 3 <a href="#">WP(C)/2071/2025</a><br>B/O | MD. PIYAR ALI @ PIYAR ALI @ PIYAR<br>KHAN @ PYER ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS | MS. J AHMED<br>C ANYAM<br>MR. S SUR | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T |

LEAVE NOTE OF ADVOCATES FOR 11/04/2025

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MD. H BHUYAN        | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS         | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey            | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY            | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS         | 27-04-2025 | To | 28-04-2025 |
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**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]**

| Sr.No.        | Case Number                        | Main Parties   | Petitioner Advocate   | Respondent Advocate |
|---------------|------------------------------------|--|---|---------------------|
| <b>MOTION</b> |                                    |  |   |                     |
| 1             | <a href="#">AB/892/2025</a><br>B/O | LAKHI KALITA<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR G CHAMUAH  | PP, ASSAM           |
| 2             | <a href="#">AB/893/2025</a><br>B/O | SHRI NAVIN CHAMARIA<br><b>Versus</b><br>THE STATE, THROUGH CBI           | MR. G AGARWAL   | DY.S.G.I.           |
| 3             | <a href="#">AB/901/2025</a><br>B/O | PINKY DHAR<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. U DUTTA<br>MR. B. KUMAR<br>B DUTTA  | PP, ASSAM           |
| 4             | <a href="#">AB/904/2025</a><br>B/O | MUKTADUL ISLAM @ MUKTARUL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. P J SAIKIA<br>MS D DUTTA  | PP, ASSAM           |
| 5             | <a href="#">AB/905/2025</a><br>B/O | DALIM DAS<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. B D KONWAR SR. ADV.<br>MRS J M KONWAR<br>MR H AGARWAL<br>MR J SINGH<br>MR P DOLEY | PP, ASSAM           |

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[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-IV]

| Sr.No.                | Case Number                              | Main Parties  | Petitioner Advocate                  | Respondent Advocate            |
|-----------------------|--|---|--------------------------------------|--------------------------------|
| <b>- FOR MOTION -</b> |  |   |                                      |                                |
| 13                    | <a href="#">WP(C)/1770/2025</a><br>FIXED | SURAJIT DEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS    | MR. A CHAMUAH<br>R BHUYAN            | GA, ASSAM<br>SC, EXCISE DEPTT. |
| 14                    | <a href="#">WP(C)/2076/2025</a><br>B/O   | MD KHALIL ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS    | G UDDIN<br>P ADHIKARI<br>MR A K AZAD | GA, ASSAM<br>DY.S.G.I.         |
| 15                    | <a href="#">WP(C)/2080/2025</a><br>B/O   | NALINI SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS. | MR. N BORAH<br>MR H MAZUMDER         | GA, ASSAM                      |

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA  
HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH]**

| Sr.No.           | Case Number                               | Main Parties   | Petitioner Advocate                                      | Respondent Advocate |
|------------------|---|--|--|---------------------|
| <b>ADMISSION</b> |   |  |  |                     |
| 5                | <a href="#">Crl.A./120/2025</a><br>FIXED. | DHIRJYA KONWAR @ DHAIJA KONWAR @<br>DHAIJA KONWAR AND 2 ORS<br><b>Versus</b><br>THE NATIONAL INVESTIGATION AGENCY<br>(NIA) | MR S BORTHAKUR<br>MR R SENSUA<br>G KAUSHIK<br>R A LAHKAR | SC, NIA             |

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**BEFORE:**

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**COURT NO: 11**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH]**

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate                                  |
|---------------|--|--|---|--|
| <b>MOTION</b> |  |  |   |  |
| 26            | <a href="#">Crl.Pet./442/2025</a><br>B/O   | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>DILWAR HUSSAIN MAZUMDAR     | MR. R R KAUSHIK   |  |
| 27            | <a href="#">Crl.Pet./445/2025</a><br>B/O   | AFZAL KHAN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                | MR S H SIKDAR<br>MD IMRAN                                     | PP, ASSAM  |
| <b>ORDERS</b> |  |  |   |  |
| 28            | <a href="#">I.A.(Crl.)/305/2025</a><br>WITH LCR 4 FILES, OFFICE NOTE,<br>FIXED<br>in I.A.(Crl.)/963/2024<br><b>WITH</b><br><a href="#">I.A.(Crl.)/963/2024</a> | KAUSHIK BARO @ KAUSHIK BORO<br><b>Versus</b><br>THE STATE OF ASSAM         | MS. S G BARUAH  | MR. SURAJIT DAS, AMICUS<br>CURIAE(R-2)<br>PP, ASSAM  |
| 29            | <b>WITH</b><br><a href="#">Crl.A./329/2024</a>   | KAUSHIK BARO @ KAUSHIK BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. S NEOG<br>MR. B BORGHAIN<br>MR B SAIKIA                   | PP, ASSAM  |
|               |  | KAUSHIK BARO @ KAUSHIK BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. S NEOG<br>MS. S G BARUAH<br>MR. B BORGHAIN<br>MR B SAIKIA | MR. SURAJIT DAS, AMICUS<br>CURIAE (R-2)<br>PP, ASSAM |

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**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-I]**

| Sr.No.             | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|--------------------|---|---|--|---|
| <b>MOTION (BA)</b> |   |   |  |   |
| 29                 | <a href="#">Bail Appln./1172/2025</a><br>B/O  | ABDULLAH AL MAHMUD CHOUDHURY @<br>ABDULLAH CHOUDHURY @ BABLU<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED   | PP, ASSAM   |
| 30                 | <a href="#">Bail Appln./1173/2025</a><br>B/O  | FARUK AHMED<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED   | PP, ASSAM   |
| <b>MOTION</b>      |   |   |  |   |
| 31                 | <a href="#">CRP(IO)/147/2025</a><br>(AS LAST ITEM), B/O   | CHITTA RANJAN DEY AND 3 ORS.<br><b>Versus</b><br>NILMONI NANDI AND 3 ORS.   | MR. S K GHOSH<br>MS F AHMED  |   |
| <b>ORDERS</b>      |   |   |  |   |
| 32                 | <a href="#">I.A.(Civil)/916/2025</a><br>WITH LCR, FIXED<br>in RSA/240/2017<br><br><b>WITH</b><br><a href="#">RSA/240/2017</a> | MUSSTT ALIMAN NESSA ALIAS AHILA<br>KHATUN,<br><b>Versus</b><br>MD MINAR ALI,<br><br>MAJIBAR RAHMAN and ANR.<br><b>Versus</b><br>MINAR ALI and 7 ORS.                    | MR A DASGUPTA<br>MS B DAS<br><br>MR.M U MAHMUD<br>MR.M I HUSSAIN<br>MR.S HOQUE<br>MR.H R CHOUDHURY | MR. T ROY<br><br>MR G P BHOWMIK (R1-7)<br>MR S DEY (R1-7)<br>MS. B SARKAR (R1-7)<br>MS.S DEY (R1-7)<br>MR.H DAS |
| 33                 | <a href="#">I.A.(Civil)/1194/2025</a><br>FIXED<br>in MACApp./550/2024<br><br><b>WITH</b><br><a href="#">MACApp./550/2024</a>  | LABHALI DEKA<br><b>Versus</b><br>HDFC ERGO GENERAL INSURANCE<br>COMPANY LIMITED<br><br>HDFC ERGO GENERAL INSURANCE CO<br>LTD<br><b>Versus</b><br>LABHALI DEKA AND 4 ORS | MR. J SARMAH<br><br>MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR                               | MR. R GOSWAMI   |

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MD. H BHUYAN        | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS         | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey            | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY            | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS         | 27-04-2025 | To | 28-04-2025 |
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| 7)  | MR. A J SAIKIA      | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS            | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 10) | MR T C DAS          | 10-04-2025 | To | 01-05-2025 |
| 11) | MR. P SARMA         | 07-04-2025 | To | 04-05-2025 |
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| 13) | MR. R BHAGAWATI     | 20-04-2025 | To | 04-05-2025 |
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| 20) | MR. S C KEYAL       | 11-04-2025 | To | 11-04-2025 |
| 21) | MR. A BHATTACHARJEE | 10-04-2025 | To | 11-04-2025 |
| 22) | MR. A RONGPHAR      | 10-04-2025 | To | 11-04-2025 |
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| 24) | MR S C PANDIT       | 10-04-2025 | To | 11-04-2025 |
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| 26) | MRS. M A OZAH       | 21-04-2025 | To | 25-04-2025 |
| 27) | MR. O P BHATI       | 11-04-2025 | To | 03-05-2025 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Friday,11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]

ITEM NO. 11 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]

| Sr.No.             | Case Number  | Main Parties   | Petitioner Advocate                                     | Respondent Advocate |
|--------------------|--|--|---|---------------------|
| <b>MOTION (BA)</b> |  |  |   |                     |
| 12                 | <a href="#">Bail Appln./1199/2025</a><br>B/O, BEFORE HONOURABLE MRS.<br>JUSTICE M.NANDI  | DEBAJIT SAHA<br><b>Versus</b><br>THE UNION OF INDIA  | MR. M BISWAS<br>J SINGPHO<br>A GHOSAL                   | SC, NCB             |
| <b>ORDERS</b>      |  |  |   |                     |
| 13                 | <a href="#">I.A.(CrI.)/356/2025</a><br>(CONNECTED WITH ITEM NO. 6 IN<br>THE DAILY CAUSE LIST), B/O<br>in Bail Appln./3868/2024 | KAMLESH KUMAR<br><b>Versus</b><br>THE UNION OF INDIA | MR. M BISWAS<br>MS. A K CHOPHI<br>J SINGPHO<br>A GHOSAL | SC, NCB             |

LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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|-----|-------------------|------------|----|------------|
| 1)  | MD. H BHUYAN      | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS       | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey          | 26-03-2025 | To | 11-04-2025 |
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| 14) | MS. N M DEKA      | 05-04-2025 | To | 19-12-2025 |
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|     |                     |            |    |            |
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| 27) | MR. O P BHATI       | 11-04-2025 | To | 03-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,11th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE  
MR. JUSTICE BUDI HABUNG]**

| Sr.No. Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate  |
|---|--|--|--|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>   |  |  |  |
| 32 <a href="#">WP(C)/2157/2023</a><br>(AT 10:30 AM)                                       | BHOK SING PATOR ALIAS BHOG SING<br>LALUNG AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR I HAQUE   | GA, ASSAM<br>MR. S S ROY<br>SC, REVENUE                    |
| 33 <a href="#">WP(C)/2136/2024</a><br>(AT 10:30 AM)                                       | TANKESWAR NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                   | MR. A K DUTTA<br>MR. B PURKAYASTHA                                 | SC, SEC. EDU.  |
| <b>WITH</b><br>34 <a href="#">WP(C)/2653/2024</a>   | TANKESWAR NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                    | MR. B PURKAYASTHA<br>DIKSHITA DEKA                                 | SC, SEC. EDU.  |
| <b>WITH</b><br>35 <a href="#">WP(C)/3917/2024</a>   | TANKESWAR NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                    | MR. B PURKAYASTHA<br>J.P. BARUAH                                   | SC, SEC. EDU.  |
| 36 <a href="#">WP(C)/4205/2024</a><br>(AT 10:30 AM)                                       | JAYANTA NEOG AND 13 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                           | MR S BORTHAKUR<br>MR. D GOGOI                                      | SC, SEC. EDU.  |
| <b>WITH</b><br>37 <a href="#">WP(C)/1683/2024</a>   | KALYAN BORUAH AND 10 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                          | MR S BORTHAKUR<br>MR. D GOGOI                                      | SC, SEC. EDU.  |
| <b>WITH</b><br><a href="#">I.A.(Civil)/310/2025</a><br>in <a href="#">WP(C)/1683/2024</a> | SMTI MALABIKA GOGOI<br><b>Versus</b><br>KALYAN BORUAH AND 12 ORS                                   | MR PARAM HANGKHA<br>KONWAR   | SC, SEC. EDU.  |
| <b>WITHDRAWAL</b>   |  |  |  |
| 38 <a href="#">WP(C)/556/2025</a><br>B/O  | MADAN THAPA AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                               | MR. I H SAIKIA<br>MR. B BORAH<br>MR. M R CHOUDHURY<br>MR K KASHYAB | SC, P AND R.D.<br>GA, ASSAM<br>SC, ELECTION<br>COMMISSION. |
| <b>MOTION</b>   |  |  |  |
| 39 <a href="#">WP(C)/1581/2025</a><br>FIXED   | BRAJANATH BORAH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                           | MR. A K TALUKDAR<br>A BEGUM  | GA, ASSAM<br>SC, REVENUE                                   |

|    |  |  |  |  |
|----|--|--|--|--|
| 40 | <a href="#">WP(C)/2016/2025</a><br>FIXED | AINAL MIYAN AND 3ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4ORS       | MR. K N CHOUDHURY<br>MR. B K DAS                                       | SC, CO OP<br>GA, ASSAM                     |
| 41 | <a href="#">WP(C)/2074/2025</a><br>B/O   | N B BHATTACHARJEE AND CO<br><b>Versus</b><br>UNION OF INDIA AND 3 ORS.     | MR S K AGARWAL<br>M AGARWAL  | SC, GST<br>DY.S.G.I.                       |
| 42 | <a href="#">WP(C)/2075/2025</a><br>B/O   | M/S S.D. CERAMICS LLP<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.    | MS. M L GOPE<br>MS. N HAWELIA<br>MR S K SAHA<br>MS. H JAIN<br>M BARUAH | SC, GST<br>DY.S.G.I.                       |
| 43 | <a href="#">WP(C)/2077/2025</a><br>B/O   | M/S UNNATI MOTORS<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. A K GUPTA<br>MR. R S MISHRA  | SC, FINANCE AND<br>TAXATION                |
| 44 | <a href="#">WP(C)/2078/2025</a><br>B/O   | JAMAL UDDIN KHAN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. | MR. A R BHUYAN<br>MR. R ISLAM<br>T TALUKDAR                            | SC, P AND R.D.<br>GA, ASSAM<br>SC, A S E C |
| 45 | <a href="#">WP(C)/2079/2025</a><br>B/O   | M/S RAMESWAR STEELS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.      | MR. A K GUPTA<br>MR. R S MISHRA<br>MS M NIROLA                         | SC, FINANCE AND<br>TAXATION                |
| 46 | <a href="#">WP(C)/2084/2025</a><br>B/O   | SADDAM HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.           | MRS. B GOGOI<br>MS M BORAH<br>A N HUSSAIN                              | SC, P AND R.D.<br>GA, ASSAM<br>SC, A S E C |

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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|-----|---------------------|------------|----|------------|
| 1)  | MD. H BHUYAN        | 11-03-2025 | To | 30-04-2025 |
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| 9)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 10) | MR T C DAS          | 10-04-2025 | To | 01-05-2025 |
| 11) | MR. P SARMA         | 07-04-2025 | To | 04-05-2025 |
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,11th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

| Sr.No.                   | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate |
|--------------------------|---|---|--|---------------------|
| <b>MOTION (BA)</b>       |   |   |  |                     |
| 27                       | <a href="#">Bail Appln./1194/2025</a><br>B/O  | MUZIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR H R A CHOUDHURY<br>MS. T HAZARIKA<br>MR. I U CHOWDHURY  | PP, ASSAM           |
| <b>MOTION</b>            |   |   |  |                     |
| 28                       | <a href="#">AB/888/2025</a><br>B/O  | UTTAM KUMAR PRODHANI<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. M HUSSAIN<br>MR. R I MONDAL<br>MR A.K. MOLLAH  | PP, ASSAM           |
| 29                       | <a href="#">AB/900/2025</a><br>B/O  | RUP KHAN AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY<br>M RAHMAN<br>IMDADUL ISLAM       | PP, ASSAM           |
| 30                       | <a href="#">AB/902/2025</a><br>B/O  | NABA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. B K MAHAJAN<br>MR. A CHAUDHURY<br>MR P P MEDHI<br>MR G BARGAYARY<br>Z HAQUE                    | PP, ASSAM           |
| 31                       | <a href="#">AB/903/2025</a><br>B/O  | DIPAK TIPOMIA<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. K GOGOI<br>MS. P BORAH   | PP, ASSAM           |
| <b>BAIL HEARING (BA)</b> |   |   |  |                     |
| 32                       | <a href="#">Bail Appln./716/2025</a><br>WITH CASE RECORD(SCANNED COPY), FIXED       | MOKDAM ALI ALIAS DR MOKDOM ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MD A RAHMAN<br>SAMIM RAHMAN<br>A S CHOUDHURY | PP, ASSAM           |
| <b>BAIL HEARING</b>      |   |   |  |                     |
| 33                       | <a href="#">AB/644/2025</a><br>WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED | HIKMAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. J AHMED<br>MR N ZAMAN  | PP, ASSAM           |
| <b>ORDERS</b>            |   |   |  |                     |
| 34                       | <a href="#">W.P.(Cri.)/12/2025</a><br>FIXED   | SRI MOTINDRA DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. S DUTTA  | GA, ASSAM           |

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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|     |                     |            |    |            |
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**10:30 AM to 1:00 PM****2:00 PM to 4:45 PM****[ For Friday,11th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]****BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 20****[CIVIL BENCH-II AND III]**

| <b>Sr.No. Case Number</b>   | <b>Main Parties</b>  | <b>Petitioner Advocate</b>  | <b>Respondent Advocate</b>   |
|---|--|---|--|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>   |  |   |  |
| 38 <a href="#">WP(C)/6589/2022</a><br>(AT 10:30 AM)                                   | AMIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                | MR G N SAHEWALLA<br>MD ASLAM<br>MR M SAHEWALLA<br>MS. S. TODI<br>MR H K SARMA<br>MS K BHATTACHARYYA | GA, ASSAM<br>MR. A SARMA (R-5,6,7)<br>MR. M HUSSAIN (R-5,6,7)<br>MR. K KALITA (R-5,6,7)<br>MS S BARUAH, GA, ASSAM<br>(R-2 & 3)<br>MR. LENTSO (R-5,6,7)<br>MS. S DUTTA, SC,<br>REVENUE & DISASTER<br>MANAGEMENT DEPTT.<br>SC, O I L |
| <b>WITHDRAWAL</b>   |  |   |  |
| 39 <a href="#">WP(C)/1938/2025</a><br>B/O   | BIPUL CH DAS<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR MAHMUDUL HUSSAIN<br>MR. A Z AHMED  | GA, ASSAM<br>SC, WATER RESOURCE<br>SC, FINANCE   |
| <b>MOTION</b>   |  |   |  |
| 40 <a href="#">Cont.Cas(C)/212/2025</a><br>B/O  | MRINAL KANTI SARKAR<br><b>Versus</b><br>J. B. EKKA, IAS AND ANR          | MR. K N CHOUDHURY<br>MS N MAHANTA<br>N GAUTAM   |  |
| 41 <a href="#">WP(C)/2069/2025</a><br>B/O   | SUMI SONOWAL<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS              | MR B SINHA<br>MR. H ISLAM   | SC. CO. OP.  |
| 42 <a href="#">WP(C)/2082/2025</a><br>B/O   | NIKHIL GOGOI<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.           | MR. R MAZUMDAR<br>MR. R DEKA  | DY.S.G.I.  |
| 43 <a href="#">WP(C)/2083/2025</a><br>B/O   | MANAB JYATI ROY<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.        | MR. R MAZUMDAR<br>MS T WAPANGLA<br>MR. R DEKA   | DY.S.G.I.  |
| <b>ORDER (STAY VACATING)</b>  |  |   |  |
| 44 <a href="#">I.A.(Civil)/1227/2025</a><br>B/O<br>in <a href="#">WP(C)/6016/2024</a> | DR DHRUBA JYOTI CHETIA<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS. | MR K K MAHANTA (Sr.<br>Advocate)<br>MR. K K PHUKAN<br>MR S GAUTAM                                   | SC, L G B R I M H<br>DY.S.G.I.   |
| <b>WITH</b><br><a href="#">WP(C)/6016/2024</a>  | DHRUBA JYOTI CHETIA<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.    | MR K K MAHANTA (Sr.<br>Advocate)<br>MR. K K PHUKAN<br>MR S GAUTAM                                   | MR. K GOGOI (C.G.C)<br>SC, L G B R I M H<br>DY.S.G.I.  |

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MD. H BHUYAN        | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS         | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey            | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY            | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS         | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA            | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA      | 28-03-2025 | To | 11-04-2025 |
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,11th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL AND CIVIL BENCH-I]**

| <b>Sr.No.</b>            | <b>Case Number</b>   | <b>Main Parties</b>   | <b>Petitioner Advocate</b>   | <b>Respondent Advocate</b> |
|--------------------------|--|---|--|----------------------------|
| <b>MOTION (BA)</b>       |  |   |  |                            |
| 39                       | <a href="#">Bail Appln./1182/2025</a><br>B/O   | TAPAN MAHANTA<br><b>Versus</b><br>THE STATE OF ASSAM        | MR. I H SAIKIA<br>MR. K KALITA<br>MR K KASHYAB   | PP, ASSAM                  |
| <b>MOTION</b>            |  |   |  |                            |
| 40                       | <a href="#">AB/840/2025</a><br>FIXED   | INDESWAR DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR S GOGOI<br>MS G GOGOI<br>MS A GOGOI   | PP, ASSAM                  |
| 41                       | <a href="#">AB/889/2025</a><br>B/O, B/MK KALITA  | BAHAR UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. A K TALUKDAR<br>MR S ISLAM<br>A BEGUM  | PP, ASSAM                  |
| <b>BAIL HEARING (BA)</b> |  |   |  |                            |
| 42                       | <a href="#">Bail Appln./622/2025</a><br>(AT 2:00 PM),WITH CASE<br>DIARY(SCANNED COPY), FIXED | BIPLAB MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM      | MR. A K BHUYAN<br>MS. N CHOUDHURY<br>MR. A KHOOND<br>MS B BORA<br>MR A SHARMA<br>MR A TALUKDAR<br>MR J DAS | PP, ASSAM                  |
| 43                       | <a href="#">Bail Appln./891/2025</a><br>FIXED  | SRI MANUJ DIHINGIA<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. U J SAIKIA<br>MS M DAS   | PP, ASSAM                  |
| 44                       | <a href="#">Bail Appln./901/2025</a><br>FIXED  | TIPUL DUTTA @ TUPUL<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. U DUTTA<br>MR. B. KUMAR<br>B DUTTA   | PP, ASSAM                  |
| 45                       | <b>WITH</b><br><a href="#">AB/690/2025</a>   | GAUTOM BOR GOHAIN<br><b>Versus</b><br>THE STATE OF ASSAM    | MR. U DUTTA<br>MR. B. KUMAR<br>B DUTTA   | PP, ASSAM                  |

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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| 26) | MRS. M A OZAH       | 21-04-2025 | To | 25-04-2025 |
| 27) | MR. O P BHATI       | 11-04-2025 | To | 03-05-2025 |



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,11th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH COMPRISING OF HONOURABLE MR. JUSTICE A.D.  
CHOUDHURY AND HIS LORDSHIP]**

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| <b>Sr.No. Case Number</b> | <b>Main Parties</b> | <b>Petitioner Advocate</b> | <b>Respondent Advocate</b> |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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| 1)  | MD. H BHUYAN        | 11-03-2025 | To 30-04-2025 |
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**2:00 PM to 4:45 PM**

**[ For Friday,11th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[CIVIL BENCH-II**

**THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-I]**

| Sr.No.            | Case Number                            | Main Parties  | Petitioner Advocate                            | Respondent Advocate                       |
|-------------------|--|---|--|---|
| <b>WITHDRAWAL</b> |  |   |  |   |
| 14                | <a href="#">WP(C)/5913/2023</a><br>B/O | HAZRAT ALI AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                       | MR. M AHMED<br>MD I H LASKAR                   | SC, ELEM. EDU                             |
| <b>MOTION</b>     |  |   |  |   |
| 15                | <a href="#">WP(C)/2070/2025</a><br>B/O | PULAKESH GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                           | MR A KHANIKAR<br>MR. M GOGOI                   | GA, ASSAM<br>SC, SEC. EDU.                |
| 16                | <a href="#">WP(C)/2072/2025</a><br>B/O | MURSHIDA YEASMIN LASKAR AND 6<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. | MR. A M BARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE |
| 17                | <a href="#">WP(C)/2073/2025</a><br>B/O | SMT RUPA RANI BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                   | MR S BORTHAKUR<br>MR. D GOGOI                  | SC, HIGHER EDU                            |

LEAVE NOTE OF ADVOCATES FOR 11/04/2025

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
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| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 11) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Friday,11th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL BENCH]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

### **BAIL HEARING (BA)**

|    |  |   |   |           |
|----|--|---|---|-----------|
| 30 | <a href="#">Bail Appln./624/2025</a><br>(AT 10:30 AM), BY SLIP | AZIBUR RAHMAN ALIAS AZIZI @ AJIBUR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. Y S MANNAN<br>MR. T HUSSAIN<br>MS R BEGAM | PP, ASSAM |
|----|--|---|---|-----------|

LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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|     |               |            |    |            |
|-----|---------------|------------|----|------------|
| 26) | MRS. M A OZAH | 21-04-2025 | To | 25-04-2025 |
| 27) | MR. O P BHATI | 11-04-2025 | To | 03-05-2025 |



# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[ SUPPLEMENTARY CAUSELIST-I ]**

**[ FOR FRIDAY, THE 11<sup>TH</sup> DAY OF APRIL, 2025 ]**

**[ AT 10:30 AM ]**

**BEFORE**

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

**HON'BLE MR. JUSTICE BUDI HABUNG**

**[ COURT NO: 17 ]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
FROM THE PRINCIPAL SEAT ]**

## **JUDGEMENT**

1. CRL.A. 23/2023

PRIYO DEWAN @ HRIDAY  
**VERSUS**  
THE STATE OF AP AND 3  
ORS.

D K DEORI

JAYA DOJI  
LEGAL AID COUNSEL  
PP OF AP